

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.199/MP/2023

- Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulation 41 of the Central Electricity Regulatory Commission (Connectivity and General Network Access to inter-State Transmission System) Regulations, 2022 praying before this Commission to exercise its “Power to Relax” and thereby remove the hardship arising out of operation of the said Regulations.
- Date of Hearing : **3.8.2023**
- Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : Acme Solar Holdings Private Limited (ASHPL)
- Respondents : Powergrid Corporation of India Limited and 2 Ors.
- Parties Present : Ms. Mannat Waraich, Advocate, ASHPL
Ms. Ananya Goswami, Advocate, ASHPL
Shri Siddharth Sharma, CTUIL
Ms. Muskan Agarwal, CTUIL
Shri Yatin Sharma, CTUIL

Record of Proceedings

At the outset, the representative of the Respondent, CTUIL submitted that the Medium-Term Open Access, as sought for by the Petitioner, has already been operationalized by CTUIL and if the Commission so directs, CTUIL may place on record the related correspondence/letter in this regard.

2. Learned counsel for the Petitioner submitted that keeping in view that the Project of the Petitioner is already operational, requiring the Petitioner to furnish the Conn BG3 under the Central Electricity Regulatory Commission (Connectivity and General Network Access to inter-State Transmission System) Regulations, 2022 would not serve any purpose as intent of furnishing Conn BG3 is to ensure that the Projects are commissioned on time.

3. Considering the submissions made by the learned counsel for the Petitioner and the representative of CTUIL, the Commission reserved the matter for order. The Commission directed that interim protection to the Petitioner granted in terms of Record

of Proceedings for the hearing dated 12.7.2023 will continue till the issuance of the order in the matter.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)